

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 4676 OF 2005

DESH RAJ

Appellant (s)

VERSUS

BODH RAJ

Respondent(s)

Date: 24/04/2006 This Appeal was mentioned today.

CORAM :

HON'BLE MR. JUSTICE K.G. BALAKRISHNAN

HON'BLE MR. JUSTICE D.K. JAIN

For Appellant(s)

Mr. Sunil Kumar Jain,Adv.

For Respondent(s)

Mr. J.S. Attri,Adv. (mentioned by)

UPON hearing counsel the Court made the following

O R D E R

Not to be taken up this week.

(R.K. DHAWAN)

(VEERA VERMA

COURT MASTER

COURT MASTER

(This matter is shown as Item 101, Ct.3 dt. 25.4.2006)